(b) The monthly rates are detailed below : - .

Written Answers

Course	Day Hostellers scholars		
	Rs.	Rs.	
Intermediate/BA	40	27	
M.A./M. Com./M.Sc.	50	35	
Diploma courses in Engineering/Techno- logy	65	50	
Degree courses in En- gineering/Technology/ Medicine	75	60	

Apart from these maintenance charges, the students are also paid all non-refundable compulsory fees like tuition, examination, games, etc., expenses on approved study tours and thesis typing/printing charges.

L. I. C.

1390. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state

- (a) whether there is any proposal under Government's consideration to split the L. I. C. into zonal units; and
 - (b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The Committee on Public Undertakings in the 50th Recommendation of its Fourth Report, recommended that the present zones of the Corporation may be constituted into completely independent Corporations. This recommendation is under examination of the Government.

डा० भगवानदास स्मारक ट्रस्ट

1391. श्री राजनारायण : क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने को कृपा करेंगें कि:

भगवानदास स्मारक कोई आंखों का अस्पताल चलता है;

(ख) डा० भगवानदास स्मारक ट्स्ट को 1958-59 से अब तक प्रति वर्ष कितना कितना अनदान दिया गया है ;

o Questions

- (ग) क्या कभी स्वास्थ्य मंत्रालय द्वारा उक्त ट्रस्ट के हिसाब की जांच करायी
- (घ) क्या यह सच है कि उन्मलन समिति ने उक्त टस्ट में भ्रष्टाचार की शिकायत की है; ओर
- (ङ) यदि हां, तो इस विषय में क्या कार्यवाही की गई है?

EYE HOSPITAL AT DR. BHAGWANDAS MEMORIAL TRUST

1391. SHRI RAJNARAIN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether an eye hospital is functioning at Dr. Bhagwandas Memorial Trust, 2F, Lajpat Nagar, New Delhi;
- (b) what is the year-wise amount of grants given so far to Dr. Bhagwandas Memorial Trust since 1958-59;
- (c) whether the accounts of the above Trust have ever been got audited by the Ministry of Health;
- (d) whether it is a fact that the Anti-corruption Committee have made complaints about the corruption preva lent in the said Trust; and
- (e) if so, what action has been taken in the matter?]

स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्रालय में उपमंत्री (श्री बी० एस० मृति) : (क) जी हां

- 50,000 रुपय (福) 1962-63 12.000 रुपय 1963-64 1.000 रुपये 1964-65
- (ग) जी हों। 1954-55 से 1956-57 तक का हिसाब।

(घ) भ्रष्टाचार उन्मलन समिति, लाज-पत नगर, नई दिल्ली से एक शिकायत प्राप्त हुई है।

Written Answers

(ङ) दिल्ली पुलिस इस मामले में कार्यवाही कर रही है। जब तक उनकी निपोर्ट नहीं मिलती तब तक इस ट्रस्ट को आगे कोई अनुदान देने का विचार नहीं है।

t[THE DEPUTY MINISTER IN THE OF HEALTH, FAMILY MINISTRY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) Yes.

(b)		D.
1962-63		Rs. 50,000
1963-64		12,000
1964-65		1.000

- (c) Yes, for the years 1954-55 to 1956-57.
- (d) A complaint has been received from Bhrashtachar Unmulan Lajpatnagar, New Delhi.
- (e) The Delhi Police is seized of the matter. Pending their report, it is not proposed to give any further grant to this Trust.]

ग्रिखिला भारत नेत्र सुवार संघ

- 1392. श्री राजनारायण: क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने की कुपा करेंगे कि:
- (क) क्या अखिल भारत नेत्र सुधार संघ 2 एफ लाजपत नगर को एक नेत्र अस्पताल चलाने के लिए कोई भूमि दी गई थी ;
- (ख) क्या उक्त संघ को नेत्र अस्पताल चलाने के लिए कोई अनुदान भी दिये गये थे;
- (ग) क्या उक्त भूमि तथा अनुदान के घन से खरीदा गया साज-सामान और बनवाया गया भवन अभी भी उक्त संघ के अधिकार में ੜੈ ?
 - [] English translation.

AKHIL BHARAIT NETRA-SUDHAR SANGH

1392. SHRI RAJNARAIN: Will the Minister of HEALTH, FAMILY PLANING AND URBAN DEVELOPMENT be pleased

- (a) whether the Akhil Bharat Netra-Sudhar Sangh 2 F., Lajpat Nagar, was allotted land for running an eye-hospital;
- (b) whether any grants were also given to the said Sangh for running as eye-hospital; and
- (c) whether the land in question anci the purchased equipments and building constructed from the funds of grants are still in possession of the said Sangh?]

स्वास्थ्य , परिवार नियोजन ग्रौर नगर विकास मंत्रालय में उश्मंत्री (श्री बी० एस० मृति) : (क) से (ग) जी हां।

THE DEPUTY MINISTER IN THE OF HEALTH, PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) to (c) Yes.]

FINANCIAL BURDEN ON CENTRAL GOVERNMENT

- 1393. SARDAR RAM SINGH: Will the Minister of FINANCE be pleased to state:
- (a) What would be the total financial burden on Government if all the suggestions as reported by the Joint Committee of Parliament on the Salaries and Allowances and amenities of the Members of Parliament are accepted by Government; and
- (b) what would be the total financial burden on Government if the dearness allowance given to the Central Government employees is enhanced to the extent that there is full neutralisation against the recent rise in prices?